

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.181/00676/2017

Friday, this the 18th day of January, 2019

C O R A M :

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Munavar.P.,
S/o.Ahammed Kunhikoya,
Ponnikkam House, Kiltan Island,
Lakshadweep – 682 558. ...Applicant

(By Advocate – M/s.Sanjay & Parvathy)

v e r s u s

1. Union Territory of Lakshadweep
represented by Administrator,
U.T of Lakshadweep, Kavaratti.
2. Director,
Lakshadweep Information Technology Services Society,
Department of Information Technology,
Kavaratti – 682 555.
3. Assistant Executive,
Lakshadweep Information Technology Services Society,
I.T Training Centre, Kiltan Island – 682 558. ...Respondents

(By Advocate – Mr.S.Manu)

This application having been heard on 18th January 2019, the Tribunal on the same delivered the following :

O R D E R

When the case came up for hearing today, none present on the side of the applicant. There is no representation either. Learned standing counsel for the Lakshadweep Administration submitted that this Tribunal lacks jurisdiction over the matter in view of Annexure R-1(b) Certificate.

.2.

2. In view of the above, the O.A is dismissed on account of lack of jurisdiction. No costs.

(Dated this the 18th day of January 2019)

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.181/00676/2017

1. **Annexure A-1** – True copy of the order of Sub Divisional Officer, Kiltan Island engaging the applicant as Helper in the I.T Training Institute dated 12.4.2010.
2. **Annexure A-2** – True copy of the order F.No.7/1/2014-ITTC(KLT) dated 12.6.2015 towards charge handover.
3. **Annexure A-3** – True copy of the work details given by the Assistant Executive.
4. **Annexure A-4** – True copy of the certificate No.C1380 awarded by National Institute of Electronics and Information Technology (NIELIT) dated 3.11.2016.
5. **Annexure A-5** – True copy of the office order No.F.No.12/10/2011-SDO(KTN) dated 25.3.2016.
6. **Annexure A-6** – True copy of the office order F.No.24/1/2016-SDO(KTN) dated 23.3.2016.
7. **Annexure A-7** – True copy of the minutes of meeting dated 18.5.2017.
8. **Annexure A-8** – True copy of the representation made by the applicant dated 16.6.2017.
9. **Annexure A-9** – True copy of the notification No.LD-01017(15)/20/2017-LITSS-UT-LKS dated 3.7.2017.
10. **Annexure A-10** – True copy of the notification F.No.LD-01017(15)/20/2017-LITSS-UT-LKS dated 31.7.2017.

.3.

- 11. Annexure A-11** – True copy of the caste certificate F.No.16/5/91-ASBO (KTN) of the applicant dated 17.5.1995.
- 12. Annexure A-12** – True copy of the notification No.2/101/72-Estt.(D) issued by the Department of Personnel and Administrative Reforms dated 7.3.1974.
- 13. Annexure A-13** – True copy of the representation made by the applicant dated 7.8.2017.
- 14. Annexure R-1(a)** – True copy of the relevant portion of the Societies Registration Act, 1860.
- 15. Annexure R-1(b)** – True copy of the Certificate of Registration of LITSS.
- 16. Annexure R-1(c)** – True copy of the Minutes of the 7th Governing Body meeting of LITSS.
